

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p><u>Disposed matter</u> For further orders on Or. dt. 19.6.2001.</p> <p>18/6/01 Bench</p> <p>Free copies of order dt. 8.8.2001 issued to counsel for both sides.</p> <p>23/6/01 Page 5-00</p>	<p>ORDER DT. 8.8.2001.</p> <p>In this disposed of matter, learned ASC U.B. Mohapatra, filed MA seeking four weeks time to implement the order or produce the stay order of the Hon'ble High Court. Stay order has not been produced. Learned ASC wants further two weeks time to produce the order of Hon'ble High Court. As time asked for in the M.A. has already over. The MA has become infructuous and the MA is accordingly disposed fax fax of for having infructuous.</p> <p><i>Jonmath Jim</i> Vice-Chairman (18/6/2001)</p> <p>Member (Judicial)</p>